

Agreement for Supply of Natural Gas with Bangladesh

5930. SHRI INDRAJIT GUPTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether an agreement has been signed with Bangladesh for supply of natural gas; and

(b) if so, whether this scheme will render the Dankuni low carbonisation scheme for supplying gas to Calcutta redundant?

THE MINISTER OF PETROLEUM, CHEMICALS & FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b) Only preliminary talks to explore the possibility of import of Natural Gas from Bangladesh have been held between the two sides recently. No firm commitments have been made by either side.

समाचार पत्रों का मूल्य नियत करने का प्रस्ताव

5931. श्री सुन्दर शर्मा : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या छोटे तथा मध्यम दर्जे के समाचार पत्रों के हितों की रक्षा करने की दृष्टि से समाचार पत्रों का मूल्य उनकी पृष्ठसंख्या के अनुसार निर्धारित करने का कोई प्रस्ताव सरकारके विचाराधीन है; और

(ख) यदि हां, तो इस बारे में औपचारिक घोषणा कब तक किए जाने की संभावना है ?

सूचना और प्रसारण मंत्रालय में राज्य मंत्री (श्रीमती राम दुलारी सिन्हा) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Cases pending with Company Law Board

5932. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any cases are pending with Company Law Board Bench No. 4 and 5 for than 5, 4, 3, 2 years;

(b) if so, the reasons therefor; and
(c) the names of parties in the cases?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) Yes Sir, There are two cases which are pending for more than 2 years with the Company Law Board Bench No. 4 and 5.

(b) & (c) The particulars of the cases including name of the parties and reasons for pendency are given in the statement attached.